

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III**

**Item No. 307**

IA-2653/2024

In

IB-200(ND)/2024

**IN THE MATTER OF:**

Punjab & Sind Bank

**Vs**

Sh. Tanweer Obaid

**.....APPLICANT/PETITIONER**

**.....RESPONDENT**

**SECTION**

**U/s 95(1) of IBC, 2016**

**Order delivered on 12.07.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Brijesh Kumar Tamber Mr. Prateek kushwaha  
Advocates

For the Respondent :

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

**IA-2653/2024:-**

Ten days time granted to the Personal Guarantor to file objections.

List the matter on **07.08.2024**.

**Sd/-  
(ATUL CHATURVEDI)  
MEMBER (TECHNICAL)**

**Sd/-  
(BACHU VENKAT BALARAM DAS)  
MEMBER (JUDICIAL)**